NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/414/ (IB)/2017

NAME OF THE PETITIONER(S)

: PITAMBER MISHRA

NAME OF THE RESPONDENT(S)

: ALECTRONA ENERGY PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. MUKUND R AO Counsel for Petitione law
2. P.V. Balasubramanian Consul for Responder Sular

ORDER

Counsel representing both the parties are present and stated that talks between the parties for settlement are in progress. They sought time for making submissions in regard to the final outcome of the settlement talks. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamv) Member (Judicial)

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